



NATIONAL COMPANY LAW APPELLATE TRIBUNAL

2nd & 3rd Floor, Mahanagar Doorsanchar Sadan (MTNL Building), 9,
CGO Complex, Lodhi road, New Delhi 110 003.

Dated: 26.07.2024

NOTICE

Please take notice that the following matters listed in the Court – IV on 15.07.2024 & 16.07.2024 are as follows. The next dates of hearing are indicated below: -

S. No.	Case No.	Name of the parties	Last date of Hearing	Next date of Hearing
1.	Comp. App. (AT) (Ins) No. 982 of 2021 & I.A. No. 3781-3782 of 2022 & 1727, 1840 of 2023 (PH)	Sri Gopal Choudhary Resolution Professional of Shree Ram Urban Infrastructures Ltd. Vs. India Bulls Housing Finance Ltd. With	15.07.2024	18.09.2024
2.	Comp. App. (AT) (Ins) No. 983 of 2021 (PH)	Sri Gopal Choudhary Resolution Professional of Shree Ram Urban Infrastructures Ltd. Vs. India Bulls Housing Finance Ltd. & Ors. With	15.07.2024	18.09.2024
3.	Comp. App. (AT) (Ins) No. 984 of 2021 & I.A. No. 1725, 2631, 2636 of 2023 (PH)	Sri Gopal Choudhary Resolution Professional of Shree Ram Urban Infrastructure Ltd. Vs. India Bulls Housing Finance Ltd. & Anr. With	15.07.2024	18.09.2024

4.	Comp. App. (AT) (Ins) No. 1061 of 2021 & I.A. No. 1425 of 2022 & 885 of 2023 (PH)	IIRF India Realty XII Ltd. & Anr. Vs. Srigopal Choudhary RP of Shree Ram Urban Infrastructure Ltd. & Ors. With	15.07.2024	18.09.2024
5.	Comp. App. (AT) (Ins) No. 1063 of 2021 & I.A. No. 1426, 2947 of 2022 (PH)	IIRF India Realty XII Ltd. & Anr. Vs. Srigopal Choudhary RP of Shree Ram Urban Infrastructure Ld. & Ors. With	15.07.2024	18.09.2024
6.	Comp. App. (AT) (Ins) No. 66 of 2022 (PH)	Vikas Kasliwal Vs. Indianbulls Housing Finance Ltd. And Ors.	15.07.2024	18.09.2024
7.	Comp. App. (AT) (Ins) No. 224 of 2023 & I.A. No. 804, 805, 806, 1592, 1593 of 2023 (PH)	Ghanashyam Misra & Sons Pvt. Ltd. & Anr. Vs. Edelweiss Asset Reconstruction Company Ltd.	15.07.2024	12.08.2024
8.	Competition App. (AT) No. 06 of 2021 & I.A. No. 1403, 1404, 1405, 1406, 1583 of 2021 (PH)	Uttarakhand Agriculture Produce Marketing Board Vs. Competition Commission of India & Ors.	16.07.2024	13.08.2024

By order of Hon'ble Chairperson
-Sd/-
Registrar